

(b) The details of number of cases of corruption/malpractices reported in respect of POs in UP and action taken in these cases are as under:

	1988	1989
(i) Number of cases of corruption received:	3	3
(ii) Number of cases closed after preliminary enquiry:	1	3
(iii) Number of cases of anonymous/pseudonymous/vague nature closed without enquiry:	2	—

(c) No, Sir.

Fishing Harbours

*48. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the locations of the existing fishing harbours in the country;

(b) whether there is any proposal to set up or reopen any fishing harbours along the Kerala Coast; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The State/UT-wise locations of the existing Fishery Harbours in the country are as follows:—

State	Fishery Harbours
1	2
Andhra Pradesh	Visakhapatnam Nizamapatnam Kakinada
Gujarat	Veraval Mangrol Porbandar
Kerala	Vizhinjam Neendakara Cochin
Karnataka	Karwar

<i>State</i>	<i>Fishery Harbours</i>
1	2
	Malpe
	Honavar
	Tadri
Orissa	Dhamra
Tamil Nadu	Tuticorin
	Mallipattinam
	Kodiakkarai
	Pazhayar
	Tondi
	Madras
West Bengal	Digha
	Roychowk
Andman and Nicobar Islands	Phoenix Bay

(b) and (c). Although there is no proposal from the Government of Kerala for development of new Fishery Harbours, four

fishery harbours sanctioned during Seventh Five Year Plan are under construction as detailed below:—

<i>Sl. No.</i>	<i>Projects District</i>	<i>Sanctioned cost (Rs. in lakhs)</i>	<i>Date of sanction</i>	<i>Expected date of completion</i>
1	2	3	4	5
	<i>Fishery Harbours</i>			
1.	Vizhinjam (Stages II & III) (Trivandrum)	704	February, 1987	February, 1991
2.	Puthiappa (Calicut)	527	January, 1988	January, 1992

1	2	3	4	5
3.	Thangassery (Quilon)	1411	October, 1988	September, 1993
4.	Munambam (Ernakulam)	710	October, 1988	September, 1993

[*Translation*]

Increase in Support Price of Agricultural Produce

*49. SHRI BALESHWAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to increase the support price of agricultural produce;

(b) if so, the details thereof; and

(c) the time by which action is likely to be taken?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The Minimum Support Price for Copra for the 1990 season has been fixed at Rs. 1600 per quintal as against Rs. 1500 for the 1989 season.

The Price Policy for Jute for the 1990-91 season is under consideration of the Government.

The Government will decide on the procurement/minimum support prices for other crops after receipt of the recommendations of the Commission for Agricultural Costs and Prices.

(c) The Commission for Agricultural Costs and Prices is expected to submit recommendations shortly. It is the endeavour of the Government to announce procurement/

minimum support prices for kharif crops of 1990-91 season as early as possible.

Shipyards at Hazira

*50. SHRI KASHIRAM RANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any decision has been taken to construct a shipyard at Hazira in Gujarat keeping in view the report of the expert Committee in this regard; and

(b) if so, the details thereof and the steps taken by Government to expedite the construction of Hazira Shipyard?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKISHNAN): (a) There is no proposal at present to construct a Shipyard at Hazira in Gujarat.

(b) Does not arise.

[*English*]

Technology Mission for Cotton Crop

*51. SHRI SUDAM DESHMUKH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have received any representations from the States or organisations of cotton farmers for setting up a Technology Mission for Cotton;